खरीद पर कितना खर्चा हुआ और सालाना मेन्टिनेन्स पर कितना खर्चा आता है?

SHRI C. M. POONACHA : Some of these air-conditioned coaches cost about Rs. 1,40,000. The other special types, non-airconditioned, cost between Rs. 34,000 and Rs. 40,000. Most of these are very old coaches, they are about 30 to 40 years old, and the Maintenance charges are not very heavy because they do not have periodical overhauls as the normal coaches. The normal coaches cost about Rs. 3,100 or Rs. 3,200 for broad gauge and Rs. 2,400 to Rs. 2,800 for metre gauge. So far as the inspection carriages and other special types of these inspection carriages are concerned, the periodical maintenance charges are not as high as compared to the normal coaches. They are much less, but separate accounts are not available.

श्री शशि भूषण बाजपेयी : मैं यह जानना चाहता हूं कि किन किन लोगों को सैलून देने की कैटेगरी में आपने रखा है? साथ ही साथ क्या लोक-सभा के अध्यक्ष को भी आप सैलून· · ·

MR. SPEAKER : You came late. It is all over now.

AN. HON. MEMBER : Better late than never.

MR. SPEAKER : In our Telugu language there is a saying that when the eddy comes, you will have to begin again.

श्री कंवर लाल गुप्त : मंत्री महोदय ने नये राजओं की लिस्ट पढ़कर सुनाई जिनको कि सैलून का खास प्रिविलेज हासिल है। मैं पूछना चाहता हूं कि क्या उनकी नोटिस में ऐसे केसेज भी आए हैं कि अधिकारीगण और सोकाल्ड हाई डिगनेटरीज सैलून में अपने परिवार को भी लेकर चलते हैं? क्या उनका कोई इंस्पेक्शन करने का इंतजाम आपने किया है? अगर किया है तो कोई केस आपकी नोटिस में आया जिसमें उन्होंने सैलून का मिसयूज किया हो? अगर इंस्पेक्शन का कोई इंतजाम नहीं है तो क्या आप यह इंतजाम करेंगे?

SHRI C. M. POONACHA : We will certainly make a note of this.

श्री कंवर लाल गुप्त : इंस्पेक्शन का कोई इंतजाम है या नहीं? अगर नहीं है तो यह इंतजाम आप करेंगे ?

SHRI C. M. POONACHA : The question whether there have been instances of misuse of the special saloons . . .

MR. SPEAKER : Are they permitted to to take their families? That is the only point.

SHRI C. M. POONACHA : Some of the dignitaries have had the privilege of taking their families with them.

श्री वाल्मीकि चौधरी : अध्यक्ष महोदय ! सैलून इस्तेमाल करने के सम्बन्ध में हाउस का जो ट्रेंड है इससे तो पता चलता है कि राष्ट्रपति जी को छोड़कर सभी के लिए सैलून बन्द कर देना चाहिए, क्या इस पर मंत्री महोदय विचार करेंगे?

MR. SPEAKER : "Only the President will have the saloon; will it be considered?" That is the question.

SHRI C. M. POONACHA : That is a matter for consideration.

PRODUCTION OF SCOOTERS

*689. SHRI S. C. SAMANTA :
SHRI O. P. TYAGI :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) the steps being taken to increase the production of scooters and similar vehicles to meet the shortage ;

(b) how many new licences have been issued for the manufacure of other types of scooters and motor cycles;

(c) the steps taken to boost up production in thexisting units; and

(d) whether the prices of scooters and motor-cycles are likely to come down from the present level?

THE MINISTER OF INDUSTRIAL DEVLOPEMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (d) : A statement is laid on the Table of the House.

Statement

(a) and (c) : In order to meet the growing demand of scooters, Government have decided to licence one more unit for the manufacture of scooters.

Further, the scooter industry has been included in the list of priority industries eligible for release of foreign exchange to the extent of full utilisation of its installed capacity. It is expected that with the foreign exchange assistance provided to the industry, the production of scooters in the existing units during 1968 will be substantially more than that achieved during 1967;

(b) No new licences have been issued for the manufacture of scooters and motor-cycles. However, for the manufacture of Auto-cycles, letters of intent have been issued to five parties. Industrial licences will be granted to them on their fulfilling the conditions of the letters of intent.

(d) It is not likely that the prices of the scooters manufactured in the existing units will come down in the near future, on account of the relatively low volume of production in each existing unit. In order, therefore, to make available scooters at cheaper prices among other considerations, Government have decided to licence one more unit of a sufficiently large capacity so as to achieve economics of scale. One of the criteria laid down for selecting new scheme is the price factor.

SHRI S. C. SAMANTA : As regards the fixation of prices for the scooters, the hon. Minister has stated in his statement that :

> "It is not likely that the prices of the scooters manufactured in the existing units will come down in the near future, on account of the relatively low volume of production in each existing unit."

The existing units are three. We heard three or four years back that their installed capacity is 30,000 per year, but they are producing only 19,000 to 20,000 every year. May I know why steps have not been taken against them for not producing up to the installed capacity?

SHRI F. A. AHMED : So far as the licensed capacity is concerned, including the scooters and motor-cycles, the licensed capacity is 78,500, and in 1967 they produced 65,965. I personally think that is a good performance and we cannot complain so far as the production is concerned. Now we are making arrangements to make foreign exchange available to them and it will be possible for them to even expand their present activities.

SHRI S. C. SAMANTA : Is it not a fact that at present the registered demand is 2,50,000 units and, if so, how can the Government sit quiet with a production of 20,000 per year? The Government says that one unit will be established. May I know why that unit has not been established for so long and whether the recommendations of the West Bengal Government and CMPO will be considered?

SHRI F. A. AHMED : Two questions have been posed by the hon. Member. One is with regard to the demand. So far as the demand up to the third Five Year Plan is concerned, it was estimated at 60,000 per year. So far as the demand for the fourth Five Year Plan is concerned, the target of the demand is fixed at about 1,50,000, and we are developing the production of scooters and similar vehicles up to that demand. What the hon. Member means is that there is an order for 2,50,000 scooters pending up till now. It is for that reason that the Government is considering the questing of giving licences to one big unit in order to meet the present demand.

So far as the specific proposal from West Bengal is concerned, about 190 applications were received after we had advertised for applications. Out of these, 17 applications have been selected by the licensing committee and again a sub-committee has been appointed to place before the Government three or four pro-

posals so that out of that at least one or two may be considered.

श्री ओ० प्र० त्यागी : जैसा अभी मंत्री महोदय ने बताया कि लगभग दो लाख की मांग हमारे सामने है, इसकी पूर्ति नहीं हो रही है और इसके कारण बड़ा भ्रष्टाचार है, एक-एक स्कूटर में तीन तीन हजार रुपए का ब्लेक-मार्केट होता है तो मैं सरकार से जानना चाहूंगा कि मार्केट में स्कूटर्स की जो सकेयरसिटी है वह क्या प्रतियोगिता के अभाव के कारण नहीं है और सरकार ने कुछ लोगों को लाइसेंस देकर जो इसकी मानोपली दे रखी है उसके कारण नहीं है ? और क्या सरकार स्कूटर कम्पनीज को लाइसेंस देने में कुछ नरमी लाने का विचार रखती है ताकि मार्केट में प्रतियोगिता अधिक तेजी से बढ़ सके और स्कूटर्स की क्वालिटी और संख्या में भी वृद्धि हो सके ?

श्री फखरुद्दीन अली अहमद : मैंने जो कहा कि ढ़ाई लाख से करीव आर्डर है तो वह सिर्फ स्कूटर के लिए ही नहीं है वल्कि वह आटोसाइकिल, मोटर साइकिल इन सव के लिए है। अभी हम 5–6 को लाइसेंसेज़ दे रहे हैं जिनमें आटोसाइकिल के लिए भी 50,000 का लाइसेंस हम ने दिया है। लैटर आफ इंडेंट इश्यू कर दिये हैं और वह मुख्तलिफ स्टेजेज में हैं। मैं उम्मीद करता हूं कि आटोसाइकिल भी बननी शुरु हो जायेगी और जो ऐग्जिस्टिग यूनिट्स हैं उनमें भी एक्सपेंशन होगा और जो हम एक, दो लाइसेंस देना चाहते हैं तो जब उनको लाइसेंस दे दिया जायगा तो जो हमारी कमी है वह पूरी हो जायगी?

श्री ओ० प्र० त्यागी : एक, दो को ही क्यों दे रहे हैं, ज्यादा को क्यों नहीं दे रहे हैं ?

श्री फखरुद्दीन अली अहमद : एक, दो को देने की वजह यह है कि हम वजाय इसके कि छोटी छोटी यूनिट्स को इस का लाइसेंस दें यह बेहतर समझते हैं कि ऐसी एक, दो बड़ी यूनिट्स को लाइसेंस ग्रांट करें जहां पर कि इसका प्रोडक्शन लार्ज स्केल पर मास स्केल पर हो सके और ऐसा होने से उसकी कीमत कम होगी और कीमत कम होने की वजह से लोग सस्ते दामों पर स्कूटर खरीद सकेंगे।

SHRI R. BARUA : From the statement it appears that the low production of the scooter units was due to non-availability of foreign exchange and Government propose to give the full foreign exchange now. In that case, how is it that the Government feels that the scooter prices will not come down, because there will be full production?

SHRI F. A. AHMED : The licensed capacity of all these units is about 12,000. Unless and until the scooters are produced on a large scale, it will not be possible for these units to bring down the prices. Therefore, we are considering the question of giving a licence to such a unit which can produce scooters in large numbers. That will enable us to bring down the prices.

श्री महाराज सिंह भारती : (ए) वाहर मे पुर्जे मंगा कर उन को यहां जोड़ कर जिसे हम एसेम्बिलिग कहते हैं, उस तरह यह स्कूटर बनाने का धंधा शुरु होता है और यह उपभोक्ता उद्योग है जो कि मुल्क के अन्दर ही खप जाता है। मैं जानना चाहता हूं कि आप की कितनी फैक्टरियां हैं जो वाहर से पुर्जे नहीं मंगा रही हैं और पूरे स्कूटर यहां वना रही हैं ?

(वी) जो अभी पुर्जे वाहर से आ रहे हैं उन्हें कितने दिन के अन्दर आप अपने यहां वनाने लगेंगे ?

(सी) जो आप और फैक्टरियां बनाना चाहते हैं जो नई फैक्टरियों को आप इस की इजाजत देना चाहते हैं उसमें क्या सरकार इस वात का ध्यान रखेगी कि मुकम्मिल फैक्टरीज वनाई जायें और कोई भी पुर्जा वाहर से न मंगाना पड़े ?

श्री फखरुद्दीन अली अहमद : इस वक्त कई कम्पनियां हैं जिनको कि हमने स्कूटर्स, मोटर साइकिल और मोपैड बनाने के लाइसेंस ग्रांट किये हैं :

1. मेसर्स आटोम्बाइल प्रोडक्ट्स आफ इंडिया, लिमिटेड, बम्बई, करीब 91.2 परसेंट उसका इंडिजनस प्रोडक्शन है ।

2. मेसर्स बजाज आटो लिमिटेड, बम्बई, इंडिजनस प्रोडक्शन 94.80 ।

3. मेसर्स आइडियल जावा (इंडिया) लिमिटेड, मैसूर, इंडिजनस प्रोडक्शन 87.08 ।

4. मेसर्स इनफील्ड इंडिया लिमिटेड, मद्रास, इंडिजनस प्रोडक्शन 92.00 ।

5. मेसर्स ऐसकर्ट्स लिमिटेड, न्यू दिल्ली, इंडिजनस प्रोडक्शन 87.08 ।

इस तरह की कई कम्पनियां हैं जोकि काफी इंडिजनस मैटीरियल को यूज़ कर रही हैं और हर साल यह इंडिजनस मैटीरियल बढ़ता ही जा रहा है । इस वक्त हम बाहर से स्कूटर वगैरह नहीं मंगाते हैं लेकिन कुछ उसके कम्पोनैन्ट्स अलबत्ता इम्पोर्ट करते हैं वैसे काफी हम ने यहां भी उनको बनाना शुरू कर दिया है और हम चाहते हैं कि वह जो कम्पोनैन्ट्स अभी भी हम बाहर से मंगाते हैं वह भी जितनी जल्दी हो सके मंगाना बन्द हो जायं और सारी चीजें यहां खुद ही तैयार करने की कोशिश कर रहे हैं ।

श्री महाराज सिंह भारती : कितने दिन में पूरा कर लेंगे 100 साल में या 2 साल में?

श्री फखरुद्दीन अली अहमद : फोर्थ फाइव इयर प्लान के अन्दर पूरा कर लेने का इरादा है ।

SHRI SRADHAKAR SUPAKAR : There are certain types of scooters for which there is a great demand whereas for other types, there is no demand practically. May I know the number of persons on the waiting list for different types of scooters, if he has got the figures? Secondly, what is the foreign exchange component in terms of money in respect of these different types of scooters?

SHRI F. A. AHMED : I have not got the figures in terms of money, but I have given the percentage of components produced indigenously. I have not also got the figures about the demand for particular types, but whatever is being produced, that is being sold out.

SHRI SEQUEIRA : Is it a fact that in 1967 the scooter factories had the installed capacity and they had the licence to import components but they were not able to produce more because there was shortage of tyres? If this is a fact, has the situation been corrected and, if so, what steps are the Government taking to ensure that it does not recur?

SHRI F. A. AHMED : So far as the shortage of tyres is concerned, I had occasion to acquaint the House sometime ago that this shortage had taken place because of a continous strike in one of the companies in Bombay. The situation has not improved and I am told that in another company also strike is threatened. So, in order to overcome the shortage we have allowed imports of tyres for about two or three months. Unless and until this strike position improves it is very difficult for me to give an assurance how far we will be able to produce tyres according to the requirements.

SHRI P. VENKATASUBBAIAH : In the statement supplied by the hon. Minister it is said that after sanctioning the necessary foreign exchange the factory will go into full utilisation of the installed capacity. In that case, what would be its impact on the bringing down of the price of scooter? Secondly, what is the control this Government is having on the private sector industry so as to determine the correct price of the scooter? May I know whether there is any cost accounting procedure that is being maintained by Government?

SHRI F. A. AHMED : These matters can be considered, but my experience is the moment a matter is referred to a cost accountant or to the Tariff Commission generally the result is that they give figures much more than what is even asked for by the concerns. So far as the effect on the price is concerned, I have said that as long as the production is not very big it will be

very difficult to bring down the cost of production.

SHRI JYOTIRMOY BASU : May I know (a) what is the black market price of scooter as against the controlled price; and, (b) how the price of scooter in India compares with the price in other countries like Italy, Japan and Britain?

SHRI F. A. AHMED : I do not know if there is any blackmarket and, therefore, I cannot say what is the blackmarket price (*Interruptions*).

श्री मधु लिमये : मंत्री महोदय को ब्लेक-मार्केट का मालूम नहीं है? स्कूटर पर बैठिये तब पता चलेगा ।

श्री महाराज सिंह भारती : 4500 रुपया है ।

SHRI F. A. AHMED: So far as the price of scooter is concerned, exclusive of excise duty and surcharge the price of Lambretta is Rs. 2388·63, the price of Vespa is Rs. 2402 and the price of Fantabulous is Rs. 3200.

श्री मधु लिमये : स्कूटर की इटली और जापान में क्या सेलिंग प्राइस है?

SHRI F. A. AHMED : I have not got the price of scooter in Italy and Japan.

श्री मधु लिमये : उसे हासिल कीजिये । इकट्ठा करके उसको बाद में दीजिये ।

SHRI JYOTIRMOY BASU : Sir, he has not answered my question how the price of scooter in India compares with the price of scooter in other countries.

MR. SPEAKER : He has said that he has not got the information.

SHRI JYOTIRMOY BASU : What is his Ministry doing with such a large staff?

MR. SPEAKER : That is not for me to say.

SHRI KRISHNA KUMAR CHATTERJI : Sir, in my State of West Bengal an applicant for a scooter has to wait for years and, at the same time, scooter is available in the black market. If it is a fact, is the hon. Minister considering the desirability of having a venture in the public sector for the manufacture of scooter?

SHRI F. A. AHMED : Only yesterday when I was in Calcutta I was shown a prototype of the scooter which is manufactured by one of the firms in Calcutta. As I have said, there were nearly 191 applications out of which the Licensing Committee selected 17 as being suitable for the purpose of licences being issued. We have again appointed a sub-committee to place before the licensing Committee three or four proposals for the Government to take a decision.

SHRI KRISHNA KUMAR CHATTERJI : Sir, my question about the public sector factory has not been answered.

SHRI F. A. AHMED : We have no such proposal.

श्री बलराज मधोक : अभी मंत्री महोदय ने कहा कि उन्हें पता नहीं है कि स्कूटरों की ब्लैक-मार्केट होती है । उन्हें यह भी पता नहीं कि हमारा स्कूटर इटली और जापान की अपेक्षा कितना मंहगा बनता है । इस का मतलब तो यह है कि वह मंत्री रहने के योग्य नहीं हैं । मेरा कहना यह है कि जब मंत्री महोदय को इतना भी पता नहीं है कि दिल्ली में या देश के अन्दर स्कूटर की कितनी ब्लैक-मार्केट हो रही है तो फिर उनको पता किस बात का है? बाकी बात यह रही कि आप ने बतलाया कि प्लैनिंग कमिशन ने कहा कि इस देश के अन्दर इतने स्कूटरों की डिमान्ड होगी, तो प्लानिंग कमिशन ने तो यह भी कहा है कि 50 हजार इंजीनियर चाहिये और आज कल 50,000 इंजीनियर भूखे मर रहे हैं । अगर प्लैनिंग कमिशन के कहने के आधार पर ही काम करना है, तो फिर मंत्री महोदय छुट्टी करें । वास्तविकता यह है कि इटली वगैरह में स्कूटरों की कीमत बहुत कम है । मेरा प्रश्न यह है कि जब देश के अन्दर छोटे आदमियों के लिये वाहनों की इतनी आवश्यकता है, तो क्या कारण है कि एक बार तो आप ने कमेटी मुकर्रर कर के 117 ऐप्लिकेशन्स

मंगवाई जिन्होंने कहा कि वह कारखाना लगाने के लिये तैयार हैं। उसके बाद आप ने सब कमेटी मुकर्रर की, उन ऐप्लिकेशन्स की दुबारा छांट करने के लिये? आप **डाग इन दि मैन्जर पालिसी** क्यों ऐडाप्ट करते हैं और अधिक कारखाने लगाने की इजाजत क्यों नहीं देते ?

श्री फखरुद्दीन अली अहमद : आनरेबल मेम्बर ने कई बातें कहीं हैं और मैं इस काम के लायक हूं या नहीं यह उनकी ओपीनियन पर तो मुन्हसर नहीं है। जहां तक हमारी कीमतों का ताल्लुक है, यह पब्लिक सेक्टर में नहीं है, प्राइवेट सेक्टर में है और वह अपनी कीमतों पर बेच रहे हैं। उनकी कास्ट आफ प्रोडक्शन क्या होती है, इसको देखकर वह कीमत मुकर्रर करते हैं। जहां तक इस बात का ताल्लुक है कि हमारे यहां कीमतें कितनी ज्यादा हैं मैंने कहा कि मैं नहीं बतला सकता कि वह किस कदर ज्यादा हैं क्योंकि इस वक्त वह फिगर मेरे पास नहीं हैं। फिर हमारे यहां खाली स्कूटर ही नहीं बन रहे हैं, दूसरी चीजें भी बन रही हैं, उनमें भी यही हालत है। हमारे यहां कास्ट आफ प्रोडक्शन इसलिये ज्यादा है कि हम छोटी तादाद में चीजों को बना रहे हैं। जापान इटली वगैरह में लार्ज स्केल पर प्रोडक्शन होता है इसलिये वहां पर दाम कम हैं। जहां तक डिमांड का ताल्लुक है, प्लेनिंग कमिशन एक टार्गेट रख कर कि किस चीज की डिमांड कितनी है और सप्लाई कितनी होगी, हम को एक मिकदार बतलाता है कि कितने बनाने चाहिये। उसके बाद वह बनाई जाती है। मैं आप से यह भी कहना चाहता हूं कि जहां तक इस बात का ताल्लुक है कि लाइसेंस क्यों नहीं दिये गये, लाइसेंस इस पर डिपेन्ड करता है कि कितना फारेन एक्सचेंज अवेलएबल है और वह फारेन एक्सचेंज किस किस को दिया जाये, सारी बात इस पर मुनहसर होती है। अगर सारा फारेन एक्सचेंज स्कूटर के लिये ही दे दिया जाये तो दूसरी चीजों के लिये क्या दिया जायेगा?

SHRI LILADHAR KOTOKI : The Hon. Minister has stated that due to the strike in the tyre factory the Government has permitted the import of tyres. May I know whehter any steps have been taken to resolve the strike to that scarce foreign exchange is not frittered away in importing tyres which can be manufactured here?

SHRI F. A. AHMED : Steps have been taken by both the Central and the State Governments to bring the two parties together and persuade the strikers to give up the strike while the dispute is adjudicated by the Conciliation Board but, so far as the labourers are concerned, they have not taken any action to resume work.

MR. SPEAKER : Next question. Shri Chandra Shekhar Singh.

SHRI K. N. TIWARY: Sir, this question should not be taken up because there is no Bihar Government now.

MR. SPEAKER : Shri Chandra Shekhar Singh is absent. Shri Bhogendra Jha—absent. Both are absent. So, he need not worry. It is not taken up.

IMPORT OF SYNTHETIC YARN

*691. SHRI BAL RAJ MADHOK : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the State Trading Corporation has been importing synthetic yarn from Japan and Italy at prices higher than the standard international prices of this yarn;

(b) if so, the difference between the standard international price and the price being paid by the State Trading Corporation on different qualities of imported yarn;

(c) whether it is also a fact that it has resulted in huge loss of foreign exchange to the country; and

(d) if so, the steps taken to prevent the loss in future?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) and (b). S.T.C. has made purchases from Japan and Italy at competitive prices.

(c) No, Sir.

(d) Does not arise.